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Title : Introduction of Electoral Reforms Commission Bill, 2006.

SHRI C.K. CHANDRAPPAN (TRICHUR): I beg to move for leave to introduce a Bill to provide for setting up of an Electoral Reforms Commission and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for setting up of an Electoral Reforms Commission and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI C.K. CHANDRAPPAN : I introduce the Bill.

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